

में तुरन्त जवाब दे दूंगा, कि मेरा हाफ़ज़ा इन मामलों में बहुत कमज़ोर है ।

श्री गणपति राम : क्या माननीय मंत्री महोदय वतला सकते हैं कि यह रूपया डेवलपमेंट की किन ख़ाम ख़ाम मदों में दिया जाता है ?

डा० काटजू : जी हाँ, इन तमाम मदों में यह रूपया दिया जाता है :—

Agricultural development including minor irrigation, educational advancement including hostels, scholarships, public health including anti-malarial operations, village roads, development of cottage industries.

Jonab Amjad Ali: For further information on this subject, would the hon. Minister for Home Affairs be pleased to admit a short notice question?

Mr. Speaker: Order, order; admission rests with the Chair.

Jonab Amjad Ali: Would he answer?

Mr. Speaker: If admitted. That is problematical at this stage.

Jonab Amjad Ali: He has not answered.

Mr. Speaker: Order, order; next question.

Shri S. N. Das: One more question, Sir. May I know whether there has been any increment on the lumpsum provisions for this purpose over last year?

Dr. Katju: Last year, to my recollection it was 150 lakhs; this year it is 180 lakhs.

STUDY GROUP OF INLAND WATERWAYS

*1954. **Shri S. N. Das:** Will the Minister of Transport be pleased to state:

(a) whether the Indian team of experts which was deputed on a tour of Europe and the U.S.A. to study the technological advances in regard to inland water transport in those countries has submitted its report;

(b) what are the important suggestions that they have made on their return; and

(c) whether these experts have submitted any definite scheme for the development and improvement of navigational facilities?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The Study Group has submitted an interim report to the Economic Commission for Asia and the Far East, copies of which have been received by the Government of India. The final report is awaited.

(b) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 35.]

(c) No. The Group has recommended the pilot project drawn up by the Government of India for the purpose of demonstrating the feasibility of using shallow draft tugs on shallow stretches of the Ganga and its tributaries for towing barges.

Shri S. N. Das: May I know whether this Indian team was asked by the Government to submit a definite scheme for the development of inland navigation?

Shri L. B. Shastri: Yes; they will submit a scheme. We are awaiting their report.

Shri S. N. Das: May I know whether the recommendations have been considered by the Government and decisions taken thereon?

Shri L. B. Shastri: Not yet. We expect to get the final report within the next two or three months. We shall then consider the matter and take our decision.

Shri S. N. Das: May I know whether it is a fact that the U. N. Technical Administration were asked to supply an expert on inland navigation?

Shri L. B. Shastri: Yes; we have asked for an expert. It is expected that he will arrive here in October, 1952.

Shri S. N. Das: May I know whether there is any pilot project immediately to be given effect to?

Shri L. B. Shastri: That project is still under consideration. The main problems are being studied. As soon as the expert comes, the pilot project will be formulated.

Shri S. C. Samanta: May I know whether the Ganga Barrage scheme is being considered in the light of the interim recommendations of the study group?

Shri L. B. Shastri: The interm report is still being considered. It has come to us and it is still under consideration, and we are awaiting the final report which we expect to receive within two or three months, when specific proposals will be considered.

Shri Velayudhan: May I know, Sir, whether, apart from country boats and steam and motor boats for inland water transport, any other technical device is available from any other country?

Mr. Speaker: The question is perhaps too wide.

Shri A. C. Guha: May I know if the scope of the study is limited only to the Ganges or it extends also to the tributaries and subsidiaries of the Ganges in lower West Bengal?

Shri L. B. Shastri: Tributaries also.

Shri Bansal: May I know who were the members of this team?

Shri L. B. Shastri: There were three representatives from this country: Mr. M. L. Sood, Director, Navigation, Central Water and Power Commission, Shri K. A. Bhata, Inspector of Boilers and Steam Vessels, Government of Bihar, and Shri P. Basu, Assistant Director of Navigation, Central Water and Power Commission.

श्री गणपति राम : क्या माननीय मंत्री उन व्यक्तियों के नाम बतला सकते हैं जो इस एक्सपर्ट टीम (Expert team) में विदेश गये थे और उन पर भारत सरकार का कितना खर्चा खर्च हुआ है ?

श्री एल० बी० शास्त्री : नाम तो मैं ने बता दिया । उन पर जो धन खर्च हुआ है वह बहुत कम है । दो अफसरों के लिये तो ढाई हजार खर्चा हुआ है और जो बिहार के नोमिनी (Nominee) हैं उन पर बारह सौ खर्चा हुआ है ।

TEA-STALLS AND REFRESHMENT ROOMS

*1955. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the rents of and collections from tea-stalls and refreshment-rooms and canteens on Indian Railways have been enhanced;

(b) if so, from which date;

(c) what is the enhanced amount received in 1951-52; and

(d) what was the amount received in 1950-51?

The Minister of Railways and Transport (Shri L. B. Shastri): (a), Yes. The very low licence fees including rents which were formerly fixed for refreshment rooms, tea-stalls and platform vendors have recently been enhanced. No canteens, however, for the use of passengers, are run by the railways.

(b) Generally from 1st July 1951, the actual dates however, varying from railway to railway and also on the same railway in some cases where enhancements were given effect to in stages.

(c) Rs. 17,49,616.

(d) Rs. 12,54,179.

Shri S. C. Samanta: May I know whether the stuff of food and the method of service of food to passengers have deteriorated by the increase of rents?

Shri L. B. Shastri: That is not so, Sir.

Shri S. C. Samanta: May I know what steps the Government is going to take in the matter of altering the contracting basis when the Central Advisory Council is not in existence.

Shri L. B. Shastri: What is the question?

Shri S. C. Samanta: Before this, the Central Advisory Council went into the basis of the contracting system. May I know when this Council is not in existence, what steps Government will take to do that work?

Shri L. B. Shastri: As far as the Advisory Council is concerned, well, that is not in existence, but we are considering the appointment of a different committee. We will place all these matters before that committee which I hope will be constituted very soon. As regards a change in the system, it has been advised that the licensing system is perhaps better than the tender or contract system, and therefore we have adopted this method. As far as the increase in fees is concerned, in fact, it was very low before. So we have now increased it.

श्री एस० एल० द्विवेदी : मेरा यह अनुभव है कि इन जाय के स्टालों में और रेलवे